

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 3443.
TO BE ANSWERED ON WEDNESDAY, THE 09TH AUGUST, 2023.**

PM GATI SHAKTI MASTER NATIONAL PLAN

3443. SHRI RAM MOHAN NAIDU KINJARAPU :

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state :

वाणिज्य एवं उद्योग मंत्री

- (a) the quantified targets that had to be achieved under Gati Shakti Master National Plan classified, year-wise;
- (b) the current status of quantified targets to be achieved under the Gati Shakti Master National Plan classified, year-wise;
- (c) the State-wise number of project proposals under the plan since inception;
- (d) the details of the projects in Andhra Pradesh since receipt of project proposals;
- (e) the details of the amount sanctioned for each project in Andhra Pradesh along with names of private companies building the project, if any;
- (f) whether the Ministry has formulated any mechanism to track issues with respect to project development such as land acquisition; and
- (g) if so, the amount of time taken for acquiring land for each project being constructed in Andhra Pradesh?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a) & (b):** PM Gati Shakti National Master Plan (NMP) was launched in October 2021 as a transformative approach for integrated infrastructure development for multi-modal, first and last mile connectivity to the economic nodes and social infrastructure. It is a tool that integrates economic and infrastructural planning with socio-economic development. The National Master Plan platform along with the administrative setup under the initiative is facilitating integrated planning of multimodal infrastructure by the concerned Ministries using the available GIS data layers pertaining to the infrastructural assets. No quantified targets have been set under the initiative.
- (c):** Details of projects of the States, approved under the Part-II of the "Scheme for Special Assistance to the States for Capital Investment", are given at **Annexure-I**.

(d) & (e): Rs. 202 Crore have been approved and disbursed for 2 Projects in Andhra Pradesh by Department of Expenditure, Ministry of Finance, Government of India through Part-II of the “Scheme for Special Assistance to States for Capital Investment” for PM Gati Shakti related expenditure. Details are given at **Annexure-II**.

(f) & (g): The Project Monitoring Group (PMG) under PM Gati Shakti monitors the projects of more than Rs. 500 crore with specifically defined milestones on a portal. Under this mechanism, various issues pertaining to the projects including those related to land acquisition are monitored at appropriate levels for a time-bound resolution. The projects of less than Rs. 500 crore are monitored at State level. However, the information in respect of the said 2 projects is given at **Annexure-II**.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 3443 FOR ANSWER ON 09.08.2023.

Details of projects of the States approved under the Part-II of the “Scheme for Special Assistance to the States for Capital Investment”

| Sl. No. | States | Financial Allocation under Part II of the SCA (in INR crores) | Value of Projects Submitted (in INR crores) | No. of Projects submitted | Value of Funds Recommended (in INR crores) | No. of Projects recommended to DoE | Funds actually disbursed by DoE (in INR crores) | No. of Projects approved by DoE |
|---------|--------------------|---|---|---------------------------|--|------------------------------------|---|---------------------------------|
| 1 | Andhra Pradesh | 202.00 | 225.00 | 2 | 202.00 | 2 | 202.00 | 2 |
| 2 | Assam | 156.00 | 156.00 | 6 | 156.00 | 6 | 156.00 | 6 |
| 3 | Bihar | 503.00 | 503.00 | 20 | 515.49 | 21 | 502.92 | 21 |
| 4 | Chhattisgarh | 170.00 | 140.67 | 24 | 168.42 | 27 | 168.42 | 27 |
| 5 | Goa | 19.00 | 38.04 | 2 | 19.00 | 1 | 19.00 | 1 |
| 6 | Gujarat | 174.00 | 6655.50 | 22 | 174.00 | 3 | 174.00 | 3 |
| 7 | Haryana | 55.00 | 102.72 | 6 | 55.00 | 3 | 55.00 | 3 |
| 8 | Jharkhand | 165.00 | 243.10 | 5 | 165.00 | 3 | 165.00 | 3 |
| 9 | Karnataka | 182.00 | 3113.00 | 4 | 182.00 | 2 | 182.00 | 2 |
| 10 | Kerala | 96.00 | 230.89 | 5 | 96.00 | 4 | 96.00 | 4 |
| 11 | Maharashtra | 316.00 | 3863.45 | 23 | 316.00 | 8 | 316.00 | 8 |
| 12 | Manipur | 36.00 | 38.72 | 4 | 38.72 | 4 | 36.00 | 3 |
| 13 | Meghalaya | 38.00 | 40.00 | 2 | 38.00 | 2 | 38.00 | 2 |
| 14 | Mizoram | 25.00 | 38.86 | 3 | 38.86 | 3 | 25.00 | 2 |
| 15 | MP | 393.00 | 7408.31 | 17 | 584.45 | 13 | 393.0 | 11 |
| 16 | Nagaland | 28.00 | 35.00 | 5 | 35.00 | 5 | 28.43 | 5 |
| 17 | Odisha | 226.00 | 473.20 | 13 | 226.00 | 13 | 0.00 | 0 |
| 18 | Punjab | 90.00 | 282.37 | 3 | 90.00 | 1 | 90.00 | 1 |
| 19 | Rajasthan | 301.00 | 1549.34 | 7 | 301.00 | 7 | 301.00 | 7 |
| 20 | Sikkim | 19.00 | 58.49 | 3 | 41.00 | 3 | 19.00 | 1 |
| 21 | Tamil Nadu | 204.00 | 408.81 | 9 | 204.00 | 8 | 204.00 | 8 |
| 22 | Telangana | 105.00 | 100.00 | 1 | 105.00 | 2 | 100.00 | 1 |
| 23 | Tripura | 35.00 | 106.72 | 8 | 35.00 | 4 | 35.00 | 4 |
| 24 | Uttarakhand | 56.00 | 119.92 | 2 | 110.72 | 2 | 56.00 | 2 |
| 25 | Uttar Pradesh | 897.00 | 1050.00 | 16 | 952.00 | 16 | 896.91 | 15 |
| 26 | West Bengal | 376.00 | 485.54 | 39 | 517.36 | 36 | 376.00 | 30 |
| 27 | Himachal Pradesh | 42.00 | 84.00 | 4 | 42.00 | 3 | 42.00 | 3 |
| 28 | Arunachal Pradesh | 88.00 | 377.24 | 3 | 87.85 | 3 | 87.85 | 3.00 |
| | | 4997.00 | 27927.89 | 258 | 5495.87 | 205 | 4764.53 | 178 |
| | Rounded-Off | 5000 | | | | | | |

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (f) & (g) OF THE LOK SABHA UNSTARRED QUESTION NO. 3443 FOR ANSWER ON 09.08.2023.

Projects Recommended under the SCA 2022-23 in the state of Andhra Pradesh

| Sl. No. | Name of the Project and Location | Estimated Project Cost (Rs. in crore) | Capital Expenditure approved by DoE, MoF (Rs. in crore) | Name of the Agencies involved in the Project | Time taken for acquiring land |
|----------------|--|--|--|--|---|
| 1 | Phase I of 46 MLD External Water Supply to Jagananna Mega Industrial Hub (JMIH), Kopparthi YSR Kadapa District | 171.00 | 171.00 | (i) M/s. Eshyan Infratech JV with M/s. Sudhakara Infratech Pvt Ltd, Kadapa (ii) M/s. KLSR Infratech Limited | Total land was already in possession of Andhra Pradesh Industrial Infrastructure Corporation Ltd. (APIIC) |
| 2 | Railway siding to YSR JMIH, Kopparthi, YSR Kadapa District | 54.00 | 31.00 | (i) M/s. Lakshmi Priya Constructions (ii) M/s. Sri Lakshmi Priya Constructions | Acquired around 9 Acres of land in 6 months |
| | Total | 225.00 | 202.00 | | |

Source: State Govt of AP
